

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP NO.255 OF 2020

PETITIONER

MARYSADAN APG INFRA PVT. LTD.,
HAVING ITS REGISTERED OFFICE AT
NO.17/301/A, EDATHALA BUILDING,
NEELEESWARAM P.O., KALADY, ERNAKULAM DISTRICT,
AND THE UNIT IS FUNCTIONING AT V/823,
DEVELOPMENT AREA, EDAYAR, MUPPATHADOM P.O.,
ERNAKULAM DISTRICT, REPRESENTED BY ITS DIRECTOR,
A.P. GEORGE, S/O.A.O. PAPPU, AGED 63 YEARS.

BY ADV.SRI. BABU S. NAIR

RESPONDENTS:-

1. THE KERALA STATE POLLUTION CONTROL BOARD,
REPRESENTED BY ITS CHAIRMAN,
HEAD OFFICE, THIRUVANANTHAPURAM, PIN - 695 004
2. THE ENVIRONMENTAL ENGINEER,
KERALA STATE POLLUTION CONTROL BOARD,
ENVIRONMENTAL SURVEILLANCE CENTRE,
UDYOGMANDAL P.O., ERNAKULAM DISTRICT, PIN - 683 501

BY SRI.T.S.SYAMPRASANTH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON
30.04.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.255 of 2020

Dated this the 30th day of April, 2020

ORDER

Post the Writ Petition on 05.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

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APPENDIX

PETITIONERS EXTS:

EXHIBIT P1:- COPY OF THE CONSENT OBTAINED BY THE PETITIONER FROM THE 2ND RESPONDENT DATED, 2-11-2019.

EXHIBIT P2:- COPY OF THE INTERIM ORDER ISSUED BY THE HON'BLE COURT IN W.P.(C)NO.1252/2020 DATED, 16-1-2020.

EXHIBIT P3:- COPY OF THE ORDER ISSUED BY THE 2ND RESPONDENT DATED, 10-2-2020 AS PCB/ICO/019ERR500877/19.

EXHIBIT P4:- COPY OF THE JUDGMENT DATED, 17-2-2020 IN W.P.(C)NO.3923/2020 OF THIS HON'BLE COURT.

EXHIBIT P5:- COPY OF THE LETTER ISSUED BY THE PETITIONER TO THE 2ND RESPONDENT DATED, 24-2-2020.

EXHIBIT P6:- COPY OF THE LETTER ISSUED BY THE PETITIONER TO THE 2ND RESPONDENT DATED, 25-2-2020.

EXHIBIT P7:- COPY OF THE WORK ORDER ISSUED TO THE SISTER CONCERN OF THE PETITIONER DATED, 21-2-2019.

EXHIBIT P8:- COPY OF THE WORK ORDER ISSUED TO THE SISTER CONCERN OF THE PETITIONER DATED, 24-01-2019.

EXHIBIT P9:- COPY OF THE WORK ORDER ISSUED TO THE SISTER CONCERN OF THE PETITIONER DATED, 25-01-2019.

EXHIBIT P10:- COPY OF THE WORK ORDER ISSUED TO THE SISTER CONCERN OF THE PETITIONER DATED, 28-09-2019.

EXHIBIT P11:- COPY OF THE WORK ORDER ISSUED TO THE SISTER CONCERN OF THE PETITIONER DATED, 29-06-2019 AS ISO/MOE-5/8627/19.

EXHIBIT P12:- COPY OF THE WORK ORDER ISSUED TO THE SISTER CONCERN OF THE PETITIONER DATED, 29-06-2019 AS ISO/MOE-5/8626/19.